

**LOK SABHA SECRETARIAT**  
**[TABLE OFFICE(B)]**

**PARLIAMENT HOUSE**  
**NEW DELHI-110001**

**No. 33231**

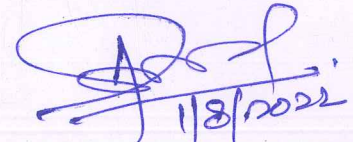
**Dated the 1<sup>st</sup> August, 2022**

**CIRCULAR**

**Subject: Termination of Suspension from the service of the House under Rule 374.**

The suspension of **Shri Manickam Tagore B., Shri T.N. Prathapan, Ms. S. Jothi Mani and Ms. Ramya Haridas**, MPs ordered by the House on 25.07.2022 for the remaining period of the session has been terminated with immediate effect i.e. 1 August, 2022 on the motion moved by the Hon'ble Minister for Parliamentary Affairs and adopted by the House today i.e. 1 August, 2022.

2. All Branches may see for information and necessary action.



**(AJAY KUMAR SOOD)**  
**ADDITIONAL DIRECTOR**

To

All Officers/All Branches